

INCOME TAX APPELLATE TRIBUNAL, PUNE

FOR 08-MAY-2026 (FRIDAY)

CISCO WEBEX ID & PASSWORD FOR VIRTUAL HEARING.

(COURT ROOM NO. 2) Meeting No: 2641 414 1351 Password: 123456

(COURT ROOM NO. 3) Meeting No: 2644 632 6701 Password: 123456

BEFORE **SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER**
AND DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER

Stay Applications.							COURT NO.2
Srl	Appeal Number				AY	Assessee	
1	SA	16	PUN	2026	2017-18	[A] SANJAY BABURAO PARAB	B
2	SA	17	PUN	2026	2026-27	IMMNAUEL MERCY MISSION	A
3	SA	18	PUN	2026	2020-21	[A] LAVKUSH JOKURAM BHARATI	smc

EARLY HEARING							
Srl	Appeal Number				AY	Assessee	
1	ITA	1071	PUN	2026	2023-24	HEALALL POSITIVE VIBES FOUNDATION	B
2	ITA	1072	PUN	2026	2023-24	HEALALL POSITIVE VIBES FOUNDATION	B

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				AY	Assessee	
1	MA	1	PUN	2025	2016-17	[A] PERSISTENT SYSTEMS LIMITED (E-FILE)	B
2	MA	2	PUN	2025	2015-16	[A] PERSISTENT SYSTEMS LIMITED (E-FILE)	B
3	MA	3	PUN	2025	2014-15	[A] PERSISTENT SYSTEMS LIMITED (E-FILE)	B
4	MA	33	PUN	2024	2015-16	[A] PADMAKAR VISHWAS DATE	B
5	MA	34	PUN	2024	2014-15	[A] PADMAKAR VISHWAS DATE	B
6	MA	35	PUN	2024	2013-14	[A] PADMAKAR VISHWAS DATE	B
7	MA	49	PUN	2024	2005-06	[A] PURUSHOTTAM R MOGHE	A
10	MA	50	PUN	2024	2006-07	[A] PURUSHOTTAM R MOGHE	A
8	MA	45	PUN	2024	2018-19	[A] PRODAIR AIR PRODUCTS INDIA PRIVATE LIMITED, PUNE	C
9	MA	49	PUN	2025	2011-12	[A] SURESH GOYAL	B
11	MA	228	PUN	2023	2017-18	[D] CHIRANJEEV RESTAURANT & FOODS PVT. LTD. (E-FILE)	A
12	MA	239	PUN	2023	2018-19	[D] PRAKASH DHONDIRAM KOLI (HIGH COURT DIRECTION.)	B
13	MA	255	PUN	2023	2015-16	[A] VEERENDRA GURULINGAPPA MANGALGE (E-FILE)	B
14	MA	107	PUN	2023	2016-17 (26Q - Q1)	[D] SHREE PASHUPATI CONSTRUCTION	B
15	MA	215	PUN	2023	2009-10	[A] VANDANA DINESHKUMAR INANI (E-FILE)	B

BEFORE **MS. ASTHA CHANDRA, JUDICIAL MEMBER**
AND **DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							COURT NO.3
Srl	Appeal Number				AY	Assessee	
1	MA	9	PUN	2025	N.A	[A] ASHWINI SAHAKARI RUNGALAYA & RESEARCH CENTER	A

BEFORE **DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**
AND **SHRI VINAY BHAMORE, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS							COURT NO.3
Srl	Appeal Number				AY	Assessee	
1	MA	26	PUN	2025	2019-20	[A] SHRI VENKATESHWARA PANMASALA INDUSTRIES PVT LTD	B
2	MA	111	PUN	2025	2017-2018	[A] SARDAR SHIVAJI VARPE (E-FILE)	SMC
3	MA	250	PUN	2022	2007-08	[D] THE NANDURBAR MERCHANT CO.OP. BANK LTD.	A

BENCH CANCELLED.

Due to non availability of Hon'ble Members the followings cases are adjourned as dates mentioned below. No separate hearing notices will be issued.

BEFORE **SHRI RAMA KANTA PANDA, VICE PRESIDENT**
AND **MS. ASTHA CHANDRA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS							Adj. to
Srl	Appeal Number				AY	Assessee	
1	MA	56	PUN	2023	2019-20	[D] PRAKASH DHONDIRAM KOLI (HIGH COURT DIRECTION)	B 22.05.2026
2	MA	100	PUN	2025	2018-19	[A] M/S ANAD GROUP OF BUSINESS MONEY TRANSFER	A 22.05.2026
3	MA	101	PUN	2025	2013-14	[A] SURENDRA ANKUSH MUNDAYE (E-FILE)	SMC 22.05.2026

BEFORE **SHRI MANISH BORAD, ACCOUNTANT MEMBER**
AND **MS. ASTHA CHANDRA, JUDICIAL MEMBER**

STAY APPLICATIONS							Adj. to
Srl	Appeal Number				AY	Assessee	
1	SA	15	PUN	2026	2015-16	[A] BHAVOOK CHANDRA PRAKASH TRIPATHI (E-FILE)	A 22.05.2026

BEFORE **SHRI MANISH BORAD, ACCOUNTANT MEMBER**
AND **SHRI VINAY BHAMORE, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS							Adj. to
Srl	Appeal Number				AY	Assessee	
1	MA	99	PUN	2025	2018-19	[A] RISING ENTERPRISE	B 22.05.2026


ASSISTANT REGISTRAR